Sl.No.	State	No. of clearance cases
9.	Maharashtra	4
10.	Mizoram	1
11.	Punjab	1
12.	Rajasthan	11
13.	Uttar Pradesh	10
14.	Uttarakhand	1
15.	Border Roads Organization (BRO) \$	256
	Total:	307

^{\$-} Includes other roads also.

Action plan for development of State Highways

1997. SHRI RAJKUMAR DHOOT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has put in place any action plan for the development of State Highways of Maharashtra during the Twelfth Five Year Plan period;
 - (b) if so, the details thereof; and
- (c) the funds earmarked by the Planning Commission and the Ministry of Finance for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The responsibility for development and maintenance of other roads rests with the concerned State Governments and other agencies. Accordingly, development of State Highways of Maharashtra does not come under the purview of this Ministry.

(b) and (c) Do not arise.